2. However, in districts where tobacco is sparsely cultivated in a large number of plots scattered over wide areas, some of the producers fail to apply as aforesaid, and prefer to dispose of their tobacco without payment of duty. It has also not been possible for the Central Excise Inspector, in sparsely cultivated areas, always to contact all the producers, at the proper time, for purposes of assessment of the tobacco produced. The Inspectors have, therefore, had to resort, in such cases, to summary assessments based on the condition of the standing crop, and the available data of crop-cutting experiments conducted in or near the relative localities.

SYMPOSIUM ON ARTIFICIAL RAIN

\*760. Shri T. S. A. Chettiar: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether a Symposium on artificial rain was held on 9th February, 1953?

(b) What were the conclusions arrived at after the discussions?

(c) Have any experiments been done in this direction and if so, with what results?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) No formal conclusions or resolutions were passed by the Symposium. But the Atmospheric Research Committee, which took note of these discussions and also of work done abroad came to the general conclusion that, while some clouds satisfying certain conditions can be stimulated to produce precipitation on a restricted and local scale by artificial seeding, there is very little evidence and no adequate scientific basis for the belief that it is possible to modify or control the rainfall or weather of an area by artificial means.

(c) Some laboratory experiments have been conducted. A few field experiments were carried out during the last monsoon season in Calcutta by Dr. S. K. Banerji of the Jadavpur Engineering College to induce rain from clouds by dispersing various kinds of seeding materials from balloon-borne gadgets. The results were not conclusive.

CARNIVAL AT THE NATIONAL STADIUM

\*761. Shri Ganpati Ram: Will the Minister of Defence be pleased to state the total sum allocated by the Government of India for the Army, Navy and Air Force Carnival held at the National Stadium, New Delhi, on the 21st and 22nd February, 1953?

The Deputy Minister of Defence (Sardar Majithia): No Government funds were allocated for the Carnival.

## जल-सेना का भारतीयकरण

\*७६३ श्री आंर० एन० सिंह : क्या रक्षा मंत्री यह बतलाने की कृपा करेंगे कि भारतीय जल-सेना का पूर्णभारतीय-करण कव तक हो जायेगा ?

The Deputy Minister of Defence (Shri Satish Chandra): So far as Service officers are concerned, it is not at present possible to say with any degree of certainty as to when they will be completely replaced. The Civilian officers are expected to be replaced by the end of 1955. The policy of the Government, however, is to indiamise these appointments as quickly as circumstances and availability of officers permit.

## REPORTS ON ADMINISTRATION OF SCHEDU-LED AREAS

\*764. Shri Natawadkar: Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have received from States the annual reports regarding administration of Scheduled Areas for the year 1951-52 and if so, from which States; and

(b) whether Government propose to lay these on the Table of the House?

The Deputy Minister of Home Affairs (Shri Datar): (a) These reports pertain to calendar years and have been received from all States having Scheduled Areas except Madras for the year 1951.  $A_S$  for 1952, the report has so far been received from Punjab only.

(b) No. The Report of the Commissioner for Scheduled Castes and Scheduled Tribes which is submitted to Parliament each year covers all important matters relating to the Scheduled Areas and the Scheduled Tribes.

EAST BENGAL DISPLACED PERSONS

536. Shri B. K. Das: Will the Minister of Rehabilitation be pleased to state:

(a) how many East Bengal displaced persons have so far been em-